

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 252 of 2013 &
IA-335 of 2013**

Dated : 5th September, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Urja Vikas Nigam Ltd. Appellant(s)
Versus
EMCO Ltd. & Anr. Respondent (s)**

**Counsel for the Appellant (s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Anushree Bardhan**

**Counsel for the Respondent(s): Ms. Shikha Ohri for R.2
Mr. Hemant Sahai,
Mr. Venkatesh
Mr. Dhruv Chopra
Mr. Anuj P. Agarwala for Intervener
Mr. Shekhar Prit Jha
Mr. Sunil Puri for Intervener**

ORDER

The learned counsel for the parties are directed to file their respective Written Submissions on or before 18.09.2014 after serving copy on the other side.

Post the matter for Reporting Compliance on **18.09.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/kt